

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MDM TELEVENTURES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	MDM TELEVENTURES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	12/03/2019
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909HR2019PTC079047
5.	Address of the registered office and principal office (if any) of corporate debtor	Radhe Kunj Raja Vali Dhani road, G31-Manesar, Gurugram, Nsg Camp Manesar, Gurgaon, Haryana, India, 122051
6.	Insolvency commencement date in respect of corporate debtor	09/05/2025
7.	Estimated date of closure of insolvency resolution process	05/11/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashok Kakkar IBBI/IPA-002/IP-N01066/2020-2021/13407
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: H.No. 538, Sector 48A, Shantivan Society, Chandigarh -160047 Email Address: akkakar.58@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: H.No. 538, Sector 48A, Shantivan Society, Chandigarh -160047 Email Address: cirp.mdmteleventures@gmail.com
11.	Last date for submission of claims	23 rd May, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **MDM Televentures Private Limited** on 09.05.2025.

The creditors of **MDM Televentures Private Limited**, are hereby called upon to submit their claims with proof on or before 23rd May, 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10.05.2025
Place: Chandigarh

Sd/-
Ashok Kumar Kakkar
Interim Resolution Professional
MDM Televentures Private Limited

Bank of Baroda Shakarpur Branch: U-200, Vikas Marg, Shakarpur, Delhi-110092, India, Phone-011-22540338, 22541491

SYMBOLIC POSSESSION
Under Rule 8(1) of Security Interest Enforcement Rules, 2002 (FOR IMMOVABLE PROPERTY)

Whereas the undersigned being the Authorized Officer of the Bank of Baroda under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 29-01-2025 calling upon the Borrower M/s GEE DEE INTERNATIONAL through Proprietor Mr. Dharmendra Mohan Saxena S/o Mr. Manji Lal Saxena & Mrs. Geeta Saxena W/o Mr. Dharmendra Mohan Saxena (Guarantor) to repay the amount mentioned in the notice being Rs. 1,11,17,956.99 (Rs. One Crore Eleven Lakh Seventeen Thousand Nine Hundred Fifty Six and Paise Ninety Nine Only) as on 21-01-2025 including interest upto 21-01-2025 and further interest, other expenses within 60 days from the date of receipt of the said notice.

The Borrowers having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13 and sub Section (4) of the said Act read with Rule 8 of the security interest (Enforcement) Rule 2002 on this 9th day of May of the year 2025.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Bank of Baroda Shakarpur Branch Delhi, for an amount of Rs. 1,11,17,956.99 (Rs. One Crore Eleven Lakh Seventeen Thousand Nine Hundred Fifty Six and Paise Ninety Nine Only) as on 21-01-2025 including interest upto 21-01-2025 and further future interest w.e.f. 22.01.2025 plus other charges, cost and expenses from the date of NPA till realization. The Borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property

All that part and parcel of the Equitable Mortgage of Residential Flat in the name of Dharmendra Mohan Saxena Bearing No. B - 3, Second Floor, Plot No. 38, Pushpa Apartments-2, Sector - 5, Rajender Nagar, T.H.A. Ghaziabad, (UP), measuring 555 Sq. Feet i.e., 51.56 Sq. Meters.
Boundary as: East: Plot No. 37, West: Plot No. 39, North: Road 30 Feet Wide South: Road 30 Feet Wide

All that part and parcel of the Equitable Mortgage of Residential Flat in the name of Dharmendra Mohan Saxena Bearing No. B - 5, Second Floor, Plot No. 38, Pushpa Apartments-2, Sector - 5, Rajender Nagar, T.H.A. Ghaziabad, (UP), measuring 555 Sq. Feet i.e., 51.56 Sq. Meters.
Boundary as: East: Plot No. 37, West: Plot No. 39, North: Road 30 Feet Wide, South: Road 30 Feet Wide

All that part and parcel of the Equitable Mortgage of Residential Property in the name of Dharmendra Mohan Saxena situated at House No. A - 258, Ground Floor, Lig (Type-C), Sector - 4, T.H.A. Residential Colony, Lajpat Nagar, Sahibabad, Ghaziabad, (UP), having area 95.20 Sq. Meters and covered area 50.24 Sq. Meters.
Boundary as: East: House No. A-263, West: 25 Feet Wide Road North: House No. A-257, South: House No. A-259
Date: 09.05.2025 Place: Ghaziabad Authorized Officer, Bank of Baroda

HINDUJA HOUSING FINANCE LIMITED
Corporate Office: 167-169, 2nd Floor, Little Mount, Saidapet, Chennai-600 015.
2nd Floor, 212B & 212C, Plot no - TCIG-2/2 & TCIG-95 Cyber Heights, Vibhuli Khand, Gomtinagar, Lucknow, UP - 226010
RML-BRAJESH ANASTHI-899183019885, RRM-PUSHKAR ANASTHI 8453043399, CLM-RAHUL SINGH 999735282, CRM-DEEPAK KUMAR-893960668

NOTICE UNDER SECTION 13(2) OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFAESI ACT)

In respect of loans availed by below mentioned borrowers / guarantors through HINDUJA HOUSING FINANCE LIMITED, which have become NPA with below mentioned balance outstanding on dates mentioned below. We have already issued detailed Demand Notice dated as mentioned below to the Borrower/Secured Creditor and Enforcement of Security Interest Act, 2002 by Registered Post / Speed Post / Courier with acknowledgement due to you which has been returned undelivered / acknowledgement not received. We have indicated our intention of taking possession of securities owned on one of you as per Sec. 13(4) of the Act in case of your failure to pay the amount mentioned below within 60 days. In the event of your not discharging liability as set out herein above the Bank / Secured Creditor may also publish your photograph. Details are hereunder:-

S. No.	Name of Borrowers/ Co-Borrowers/ Guarantors & Date of NPA	Demand Notice Date / Amount Outstanding	Details of Secured Assets
1	DEEPIKA SINGH W/O Gaurav Srivastava, R/O-281/145 Kanpur Road Mawlaya Lucknow Mawlaya, Kanpur Road, Urban Lucknow, Uttar Pradesh, India - 226004 & Dhanraj Srivastava S/O Santosh Srivastava, R/O-H.No.15c Sharda Enclave Sankh Nagar Lucknow Uttar Pradesh India-228004 Also At-281/145 Kanpur Road Mawlaya Lucknow Uttar Pradesh India-226004 Also at Ram Vihar Colony Awasthi Inter College Rajajipuram Lucknow Uttar Pradesh-226017 A/c No. UPLK/LK/KN/A000000975 & UPLK/LK/KN/A000002364 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 16,65,889/- as on 07-04-2025 + Interest + Legal Charges	Residential Plot Part of Kharsa No. 2311, VII Sakra Pargana Kakori Tahaseel Sarojani Nagar Lucknow, Sub-Registrar Saranganiganar District Lucknow Area Admeasuring, 1000 Sq Ft. Area 92.936 Sq Mtrs. Bounded as: North-Road 18ft wide, South-Land Ravi, East-Aaraj Deegar, West-Road 16ft wide
2	Brijesh S/O Kamal Kishor Mishra, R/O Brijesh, R/O Viii & Post Shubhagpur Belwa Chauraha Sasanda, Dehras Gonda Road, Block Parasapur, Near Govt. Krishna Vignani Kendra Distt Gonda 271401 Shubhagpur Sasanda, Near Govt. Krishna Vignani Kendra, Semurban, Ayodhya Uttar Pradesh, India - 271401 Kamal Kishor S/O Kung Bhanu, R/O-97, Village Chaiti Lal Purva post, Susunda distt Gonda Uttar Pradesh Near Primary School Semurban Ayodhya Uttar Pradesh India-271401 Also At-97, Chaitral Purva Susunda Gonda Uttar Pradesh-271401 A/c No. UPLK/LK/KN/A000000922 & UPLK/LK/KN/A000000943 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 18,51,974/- as on 07-04-2025 + Interest + Legal Charges	Property/Plot having land area measuring 1350 Sq Ft forming part on Kharsa No. 1750 situated at Mauza/Kasba- Subhagpur, Tehsil Kemaiganj District Gonda UP, Sub-Registry & Distt. Tehsil Kemaiganj Distt-Gonda UP Area Admeasuring 1350 Sq Ft. Bounded as: North-House of Kashi Ram, South-House of Bansi Nath, East-Plot of Lallan & Other, West-Plot of Vishwanath
3	Dinesh Kumar S/o Kall Prasad, Nirmla Shukla W/O Dinesh Shukla, both at: R/O H No 47 Pure Bhayya Nagar Near Singh Master 18th Satrah Ghaziabad Block Parasapur Near Govt Primary School Distt Gonda, 271504, Bahujan Madar Majha, Near Govt Primary School Semurban, Ayodhya Uttar Pradesh, India - 271504 A/c No. UPLK/LK/KN/A000000276 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 11,88,372/- as on 07-04-2025 + Interest + Legal Charges	Property/Plot having land area measuring 865 Sq Ft. forming part on Kharsa No. 4930 situated at Mauza/Kasba- Bahujan Madar Majha Tehsil Kemaiganj Distt Gonda UP Sub-Registry & District Tehsil Kamal Ganj Distt Gonda UP, area measuring 865 Sq Ft. Bounded as: North-Plot of First Person, South-Plot of First Person, East-Plot of First Person, West-Rasta
4	Manoj Kumar S/O Virendra Kumar & Sangeeta Yadav W/O Manoj Kumar, both at: R/O-87 Tala Telco malviya chhatra Metro Lucknow, Uttar Pradesh - 226028. Also At- Village Karhi, Post Purani Basti Akpangi, Basti Uttar Pradesh-272002 A/c No. UPLK/LK/KN/A000001151 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 19,05,041/- as on 07-04-2025 + Interest + Legal Charges	House built on Plot No. 2 being part of Kharsa No. 155 situated at Dhanraj Lucknow Sub-Registry & Distt. Tehsil Kemaiganj Distt-Gonda UP Area Admeasuring 994 Sq Ft. Bounded as: North-Plot No. 3, South-Plot No. 1, East-Road Part of Kharsa No. 155, West-20ft road
5	Sahy Dev S/O Anika & Mr. Ramani W/O Satya Dev, both at: R/O-H. NO 372 Sonauli Mohammadpur, Near Gandhiganj Bazar, Gonda uttar pradesh, 271402 Mohammadpur, Near Gandhiganj Bazar, Semurban, Ayodhya Uttar Pradesh, India - 271402 Also At- Pasayan Purwasa Sonoli Mohammadpur Gonda Uttar Pradesh-271402 A/c No. UPLK/LK/KN/A000000146 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 13,99,787/- as on 07-04-2025 + Interest + Legal Charges	Property/Plot having land area measuring 924 Sq Ft forming part on Kharsa No. 54 situated at Mauza/Kasba- Puryy Shiv Bakhtaver Tehsil Saker District Gonda UP Sub-Registry & Distt. Tehsil Saker District Gonda UP, area measuring 924 Sq Ft. Bounded as: North-Rasta 10ft, South-Naili & After rest part of Mukh, East-Plot of Kharsa, East-House of Babulji Jaiswal, West- Land of Antra Baba Mandir
6	Vind Kumar Meena S/O Ayodhya Prasad Meena & Rama R. W/O Vind Kumar Meena, both at: R/O-Village Lodiya Ghata Khale Purnea, Post Chetar Distt Gonda U P 271123, Near Zila Panchayat Bhawan, Semurban, Gonda, Uttar Pradesh, India - 271123 A/c No. UPLK/LK/KN/A000000137 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 2,47,311/- as on 07-04-2025 + Interest + Legal Charges	Property/Plot having land area measuring 870.80 Sq Ft or 80.93 Sq Mtr. Forming part on Gatha No. 167 situated at Mauza/Kasba- Vishnagar Pargana Tehsil Saker District Gonda UP Sub-Registry & District Tehsil Saker District Gonda UP, area measuring 870.80 Sq Ft or 80.93 Sq Mtr. Bounded as: North-Plot of Rupa Devi etc. South-Plot of Kharsa, East-Land of Sadiab, West-Kacha Rasta 3 Meter
7	Pallavi Jaiswal W/O Shivshankar Prasad & Shivshankar Prasad Jaiswal S/O Algoram Jaiswal, both at: 05 Andhra Baba Road, Andhra Baba Mandir Ward No. 9, Gyan Chakra Nagar, Sahibganj Pepeganj, Urban, Gorakhpur, Uttar Pradesh, India - 271365 A/c No. UPLK/LK/KN/A000000217 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 19,33,187/- as on 07-04-2025 + Interest + Legal Charges	H.No. 9 situated at Mauza-Sahabganj Tappa-Bharivasi Pargana Haveli Tehsil Champarganj Distt-Gorakhpur, Sub-Registrar S/O- Champarganj, Distt- Gorakhpur Area admeasuring 83.83 Sqr Mtr. Bounded as: North-Road Nagar Paika 60Mtr wide, South-Road of Kapor Agrahar, East-House of Babulji Jaiswal, West- Land of Antra Baba Mandir
8	Ram Kishore Awasthi S/O Dayashankar Awasthi, & Poonam Vishwakarma Awasthi, both at: R/O-House No.1 Biswan Sitapur Metro Sitapur Uttar Pradesh India 261201 A/c No. UPLK/LK/KN/A000001707 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 4,86,812/- as on 07-04-2025 + Interest + Legal Charges	Plot being part of Kharsa No. 179 mtr situated at Mauza/Kasba- Bahujan Madar Majha Tehsil Kemaiganj Distt-Gonda UP, area measuring 2000 Sq Ft. Bounded as: North-Plot Deegar, South-Plot Deegar, East-Plot Sunita Rawat, West-25ft road
9	Sachin Srivastava S/o Narendra Kr. Srivastava & Sushila Srivastava W/o Narendra Kumar Srivastava, both at: 554KHA/16 Near Shanti Niketan School Vishwanagar Alambagh Lucknow, Alambagh Lucknow, Metro, Lucknow, Uttar Pradesh India - 226005 A/c No. UPLK/LK/KN/A000000540 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 3,32,449/- as on 07-04-2025 + Interest + Legal Charges	House No. 154 KHA/16 constructed on 2/3 part of plot no. 79 Vishwanagar Nagar Gurgaon/Gurgaon Lucknow Sub-Registrar Lucknow Area Admeasuring 47,237 Sq Mt, Bounded as: North-House Raj Bahadur, South-House Surendra Kumar, East-Property Shanti Niketan School, West-12ft road
10	Sageer Sageer & Alya Khatoun W/o Sageer, both at: R/O-mohali Kaji Tota Tamkoor Khas, Sitapur UP Metro, Lucknow Uttar Pradesh, India - 261205 A/c No. UPLK/LK/KN/A000001073 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 26,14,840/- as on 07-04-2025 + Interest + Legal Charges	Flat No-102 constructed on House No-88/291, First floor, Daliganj Road, Indral Nagar Daliganj, Ward- Kadam Rasool, Machhi Mandi, Lucknow, Uttar Pradesh, Area Admeasuring 850 Sq. Ft. Bounded as: North-Plot No. 101, South-Sara, East-Common Passage, West-House of Musafir
11	Anushka Anand Khusbun Nisha W/o Anushka Anand, both at: Ward No.19 aasad nagar Hata, Near hata tahsil Urban, Hata, Uttar Pradesh India - 272001 A/c No. UPLK/LK/KN/A000000669 Loan Accounts have been classified as a NPA on 05-04-2025	23-04-2025 ₹ 21,41,531/- as on 07-04-2025 + Interest + Legal Charges	Aaraji no 845 mauja hata khas tappa Bachauli pargana- Sahjhabpur Tehsil hata, Distt Kushinagar, Kharsa No. 1189/1427-1432, East-Sub-Registry- Tehsil Hata Distt Kushinagar, Area Admeasuring 121.5 Sq Mtr. Bounded as: North-Khet Shubh Karam, South-House of Rakesh Khan, East-Khet Shubh Karam, West- Sadak Kharajia.

The above mentioned Borrowers / Guarantors are advised (1) To collect the original notice from the undersigned for more and complete details and (2) To pay the balance outstanding amount interest and costs etc. within 60 days from the date of the notice referred above to avoid further action under the SARFAESI Act.
Dated: 26-05-2025, Place: Lucknow Authorized Officer, HINDUJA HOUSING FINANCE LIMITED

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MDM TELEVENTURES PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	MDM TELEVENTURES PRIVATE LIMITED
2. Date of incorporation of corporate debtor	12/03/2019
3. Authority under which corporate debtor is incorporated / registered	ROC Delhi
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909NR2019PTC079047
5. Address of the registered office and principal office (if any) of corporate debtor	Radhe Kunj Raja Vali Dhani Road, G31-Manasar, Gurugram, NSG Camp Manesar, Gurgaon, Haryana, India, 122051
6. Insolvency commencement date in respect of corporate debtor	09/05/2025
7. Estimated date of closure of insolvency resolution process	05/11/2025
8. Name and registration number of the insolvency professional acting as the interim resolution professional	Mr. Ashok Kakkar IBBI/IPA-002/IP-NO1066/2020-2021/13407
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: H. No. 538, Sector 48A, Shantivan Society, Chandigarh-160047 Email Address: akkakar.58@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: H. No. 538, Sector 48A, Shantivan Society, Chandigarh-160047 Email Address: c3rd.mdmteleventures@gmail.com
11. Last date for submission of claims	23rd May, 2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of MDM Televentures Private Limited on 09.05.2025. The creditors of MDM Televentures Private Limited, are hereby called upon to submit their claims with proof on or before 23rd May, 2025 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ashok Kakkar
IBBI/IPA-002/IP-NO1066/2020-2021/13407
Date: 10.05.2025
Place: Chandigarh
Interim Resolution Professional
MDM Televentures Private Limited

UJJIVAN SMALL FINANCE BANK
SECOND FLOOR, GMTT BUILDING D-7 SECTOR 3 NOIDA (U.P.) 201304

POSSESSION NOTICE [For Immovable property] [Rule 8(1)]

Whereas, the undersigned, being the Authorised Officer of Ujjivan Small Finance Bank Ltd., under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice to borrower/ Guarantor on the dates mentioned hereunder; calling upon the Borrower(s) / Guarantor(s) to repay the amount mentioned in the respective demand notice within 60 days of the date of the notice.

The Borrower/Co-Borrower/Mortgagor having failed to repay the amount, notice is hereby given to the Borrower/Mortgagor, Co-Borrower/Mortgagor, Co-Borrower and the public in general that the undersigned has taken **SYMBOLIC POSSESSION** of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of the said Act read with rule 8 of the Security Interest Enforcement Rules, 2002, on the dates mentioned against each account.

The Borrower/Mortgagor's, Co-borrower/Mortgagor's and Co-borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets

The Borrower/Mortgagor, Co-Borrower/Mortgagor and Co-Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Ujjivan Small Finance Bank Ltd. for the amount(s), mentioned herein below besides interest and other charges / expenses against each account.

Name of Borrower/ Co-Borrower/Mortgagor	Description of the Immovable property	Date of Demand Notice	Date of Possession	Amount as per demand notice
1) Pale Ram S/o Chandi @ Chandji Ram, H. No. 156, Nimbr, Chhajpur Kala, Panipat, Haryana- 132103; (2) Santra W/o Pale Ram, H. No. 156, Nimbr, Chhajpur Kala, Panipat, Haryana- 132103. In Loan Account No. 2273210170000026	All that Part and Parcel of the property measuring 6 Marla, being 6/160 share of 8 Kanal comprising in Khaton No. 434/402, Khatoni No. 677, Kharsa No. 23/21/8-0 admeasuring 1633.5 Sq. Yards, situated in Village Nimbr, Tehsil & Distt. Panipat, Haryana which is bounded as follows: Boundaries: East: Land of Rampal, West: Land of Samera, North: Road, South: Land of Samera. The Property belongs to Santra W/o Pale Ram i.e. no. 2 among you.	02.12.2024	07.05.2025	Rs. 7,92,439/- as on 26.11.2024 + interest thereon.

Date: 10.05.2025 Place: Panipat (Haryana) Authorized Officer

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CENTRAL

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FARIDABAD (NEELAM FLYOVER) : AID TIME (INDIA) ADVERTISING, Ph.: 9811195834, 0129-2412798, 2434654, **FARIDABAD (NIT, KALYAN SINGH CHOWK)** : PULSE ADVERTISING, Ph.: 9818078183, 9811502088, 0129-4166498, **FARIDABAD** : SURAJ ADVERTISING & MARKETING, Ph.: 9810680954, 9953526681, **GURGAON** : SAMBODHI MEDIA PVT. LTD., Ph.: 0124-4065447, 9711277174, 9910633399, **GURGAON** : AD MEDIA ADVERTISING & PR, Ph.: 9873804580, **NOIDA (SEC. 29)** : RDX ADVERTISING, Ph.: 9899268321, 0120-4315917, **NOIDA (SEC. 65)** : SRI SAI MEDIA, Ph.: 0120-4216117, **NOIDA (SEC. 58)** : JAI LAKSHMI ADVERTISERS, Ph.: 9873807457, 9911911719 **GHAZIABAD (HAPUR ROAD TIRAHA, NR GURUDWARA)** : TIRUPATI BALAJI ADVERTISING & MARKETING, Ph.: 9818373200, 8130640000, 0120-4561000

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